

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1553
ANSWERED ON 04/12/2024

PAYMENT FOR SOLAR PUMPS INSTALLMENT

1553. DR. AMAR SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government concurs with the view that farmers may be allowed to pay for solar pumps installments which would make it financially more viable for them;
- (b) if so, the steps taken/proposed to be taken by the Government keeping in mind that the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) Scheme needs to be tailored to meet farmers' specific requirements to be financially viable; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) Yes

(b) & (c) Solar pumps under PM KUSUM scheme can be implemented in two modes:

- (i) With Central Financial Assistance of 30%; State share up to 30% and rest up to 40% to be borne by the farmer
 - (ii) With only Central Financial Assistance of 30% and rest up to 70% to be borne by the farmer
- In both cases, the farmer has to pay his share.
